

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :29-02-2024

Date : 29.02.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Jud ge / Cou rt Nam e	C.C Applied For	Deal ing Sec tion	Se at
1	19715/ 2024	29.02.2 024	ABLAPL - 482/20 24	MR SAHOO	C.O.		Order Dtd. 2024-02-22		(Se at No- )
2	19716/ 2024	29.02.2 024	ABLAPL - 822/20 24	MR SAHOO	C.O.		Order Dtd. 2024-02-22	BAIL- 2	(Se at No- 12)
3	19717/ 2024	29.02.2 024	ABLAPL - 1134/2 024	BR SENAPATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 1	(Se at No- 1)
4	19718/ 2024	29.02.2 024	ABLAPL - 10/202 4	G SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 7)
5	19719/ 2024	29.02.2 024	WP (C) - 38921/ 2023	D K MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	WRIT BRANC H-6	(Se at No- 36)
6	19720/ 2024	29.02.2 024	WP (C) - 4173/2 024	RANJIT MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
7	19721/ 2024	29.02.2 024	WP (C) - 4131/2 024	M R ROUTRAY	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
8	19722/ 2024	29.02.2 024	WP (C) - 4154/2 024	SUMANTA DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
9	19723/ 2024	29.02.2 024	WP (C) - 4154/2 024	N K ROUT	C.O.	COU	Order Dtd. 2024-02-28	WRIT	(Se

	2024	024	4252/2024			RT NO. 11		BRANCH-4	at No-27)
10	19724/2024	29.02.2024	WP (C) - 10876/2023	B K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-3	(Seat No-12)
11	19725/2024	29.02.2024	WP (C) - 4166/2024	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Seat No-13)
12	19726/2024	29.02.2024	WP (C) - 32213/2021	M R ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Seat No-7)
13	19727/2024	29.02.2024	WPC (OAC) - 2836/2017	MR SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	OA Branch	(Seat No-1)
14	19728/2024	29.02.2024	WP (C) - 1742/2024	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Seat No-39)
15	19729/2024	29.02.2024	CONTC-1068/2024	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-39)
16	19730/2024	29.02.2024	CONTC-1062/2024	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-39)
17	19731/2024	29.02.2024	CONTC-1067/2024	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-39)
18	19732/2024	29.02.2024	CONTC-1049/2024	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-39)
19	19733/2024	29.02.2024	CONTC-1097/2024	P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	CONTE MPT	(Seat No-1)
20	19734/2024	29.02.2024	CONTC-642/2024	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-1)
21	19735/2024	29.02.2024	CONTC-1095/2024	P.K.PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	CONTE MPT	(Seat No-1)

22	19736/2024	29.02.2024	CONTC-1093/2024	P.K.PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	CONTE MPT	(Seat No-1)
23	19737/2024	29.02.2024	WP(C)-8008/2020	S C D DASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No-9)
24	19738/2024	29.02.2024	CONTC-1063/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-9)
25	19739/2024	29.02.2024	CONTC-1058/2024	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2024-02-28		(Seat No-9)
26	19740/2024	29.02.2024	WPC(OA C)-1918/2016	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	OA Branch	(Seat No-1)
27	19741/2024	29.02.2024	CRLA-1407/2023	DEBENDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-02-28	CRIMINAL APPEAL	(Seat No-9)
28	19742/2024	29.02.2024	CRLA-1159/2022	D P TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-02-28	CRIMINAL APPEAL	(Seat No-7)
29	19743/2024	29.02.2024	CRLA-1291/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
30	19745/2024	29.02.2024	CRLA-1386/2023	DIPAK RANJAN MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
31	19746/2024	29.02.2024	CRLA-148/2024	S CHOUIDHURY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
32	19747/2024	29.02.2024	CRLA-563/2022	J PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2024-02-27	CRIMINAL APPEAL	(Seat No-7)
33	19750/2024	29.02.2024	CRLA-140/2024	HARIHAR SUNDARA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
34	19751/2024	29.02.2024	CRLA-1383/2023	A K BEHERA	C.O.	COURT NO.	Order Dtd. 2024-02-27	CRIMINAL APPEAL	(Seat No-

						5		L	9)
35	19752/2024	29.02.2024	WP (C) - 4020/2024	DEBENDRA BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Serial No-9)
36	19753/2024	29.02.2024	CRLA-1229/2023	SESHADEV BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-27	CRIMINAL APPEAL	(Serial No-9)
37	19754/2024	29.02.2024	WP (C) - 3653/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-24)
38	19755/2024	29.02.2024	CRLA-37/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	CRIMINAL APPEAL	(Serial No-10)
39	19756/2024	29.02.2024	WP (C) - 3850/2024	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Serial No-42)
40	19757/2024	29.02.2024	CRLA-46/2021	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-5)
41	19758/2024	29.02.2024	WP (C) - 5187/2017	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-21	WRIT BRANCH-1	(Serial No-3)
42	19759/2024	29.02.2024	CRLMC-318/2024	S.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-27		(Serial No-3)
43	19760/2024	29.02.2024	WP (C) - 27622/2022	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-120)
44	19761/2024	29.02.2024	CRLA-4/2019	M/S.SRINIBAS PARIJA	C.O.	COURT NO. 24	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-6)
45	19762/2024	29.02.2024	WP (C) - 4162/2024	P. C. DAS	C.O.	COURT NO.	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Serial No-

						24			13)
46	19763/ 2024	29.02.2 024	WP (C) - 4165/2 024	ER. DEBASHIS HA HOTA	C.O.	COU RT NO. 24	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
47	19764/ 2024	29.02.2 024	CRLA- 789/20 23	R K MOHAPATR A	C.O.	COU RT NO. 24	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)
48	19765/ 2024	29.02.2 024	CRLMC- 211/20 24	KAMIL RASHID	C.O.	COU RT NO. 24	Order Dtd. 2024-02-27		(Se at No- 9)
49	19766/ 2024	29.02.2 024	WP (C) - 4315/2 024	P. K. JENA	C.O.	COU RT NO. 24	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No- 47)
50	19767/ 2024	29.02.2 024	WP (C) - 36134/ 2022	T K NAYAK	C.O.	COU RT NO. 24	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
51	19768/ 2024	29.02.2 024	CRLMC- 4882/2 023	S.K.SWAI N	C.O.	COU RT NO. 24	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 7)
52	19769/ 2024	29.02.2 024	CRLA- 135/20 24	SARAT DASH	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
53	19770/ 2024	29.02.2 024	CRLA- 1296/2 023	A K MOHANTY	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)
54	19771/ 2024	29.02.2 024	CRLMC- 478/20 24	A.K.MOHA NTY	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 7)
55	19772/ 2024	29.02.2 024	WP (C) - 25386/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
56	19774/ 2024	29.02.2 024	CRLA- 1137/2 023	MANAS RANJAN BADAJENA	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)

57	19775/ 2024	29.02.2 024	WP (C) - 3929/2 024	PRASANTA KUMAR DAS	C.O.	COU RT NO. 5	Order Dtd. 2024-02-26	WRIT BRANC H-1	(Se at No- 30)
58	19776/ 2024	29.02.2 024	WP (C) - 26306/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
59	19777/ 2024	29.02.2 024	CRLA- 1415/2 023	H K MOHANTA	C.O.	COU RT NO. 5	Order Dtd. 2024-04-08	CRIMI NAL APPEA L	(Se at No- 9)
60	19778/ 2024	29.02.2 024	CRLMC- 382/20 24	P.C.DAS	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27		(Se at No- 9)
61	19779/ 2024	29.02.2 024	WP (C) - 4028/2 024	MANAS RANJAN SAHOO	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 9)
62	19780/ 2024	29.02.2 024	WP (C) - 3929/2 024	R. R. DAS	C.O.	COU RT NO. 5	Order Dtd. 2024-02-26	WRIT BRANC H-1	(Se at No- 30)
63	19781/ 2024	29.02.2 024	CRLA- 1286/2 023	B DAS	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)
64	19782/ 2024	29.02.2 024	WP (C) - 21797/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
65	19784/ 2024	29.02.2 024	CRLMC- 5537/2 023	P.K.DASH	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 1)
66	19785/ 2024	29.02.2 024	CRLA- 1004/2 023	D K BOL	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 9)
67	19786/ 2024	29.02.2 024	WP (C) - 20691/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH	(Se at No- 118 )

								-3)	
68	19787/ 2024	29.02.2 024	CRLMC- 5536/2 023	P.K.DASH	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 1)
69	19788/ 2024	29.02.2 024	CRLA- 1004/2 023	LAXMI CHARAN BEHERA	C.O.	COU RT NO. 5	Order Dtd. 2024-02-28	CRIMI NAL APPEA L	(Se at No- 9)
70	19790/ 2024	29.02.2 024	WP (C) - 23717/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
71	19791/ 2024	29.02.2 024	WP (C) - 4140/2 024	ER. DEBASHIS HA HOTA	C.O.	COU RT NO. 5	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
72	19792/ 2024	29.02.2 024	CRLMC- 4211/2 023	M.K.MOHA NTY	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 1)
73	19793/ 2024	29.02.2 024	WP (C) - 16711/ 2023	T K NAYK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
74	19794/ 2024	29.02.2 024	CRLA- 304/20 23	TAPAN KU. NAYAK	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 9)
75	19796/ 2024	29.02.2 024	WP (C) - 17181/ 2023	T K NAYK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
76	19797/ 2024	29.02.2 024	CRLA- 304/20 23	REENA NAYAK	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 9)
77	19798/ 2024	29.02.2 024	CRLMC- 4273/2 023	ARUN KUMAR NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 1)
78	19799/ 2024	29.02.2 024	WP (C) - 4159/2	D HOTA	C.O.	COU RT	Order Dtd. 2024-02-28	WRIT BRANC	(Se at

			024			NO. 5		H-3	No- 13)
79	19800/ 2024	29.02.2 024	CRLA- 275/20 19	N C SINHA	C.O.	COU RT NO. 24	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 6)
80	19801/ 2024	29.02.2 024	WP (C) - 17522/ 2023	TK NAYAK	C.O.	COU RT NO. 24	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
81	19802/ 2024	29.02.2 024	CRLA- 139/20 24	ASHOK KU. RANA	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
82	19804/ 2024	29.02.2 024	CRLMC- 4468/2 023	SANTOSH KUMAR MAHANTY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 4)
83	19805/ 2024	29.02.2 024	WP (C) - 4159/2 024	SRINIBAS MOHANTY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
84	19806/ 2024	29.02.2 024	WP (C) - 5294/2 023	TAPAN NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
85	19807/ 2024	29.02.2 024	WP (C) - 18278/ 2023	T K NAYK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
86	19808/ 2024	29.02.2 024	CRLMC- 3629/2 023	BICHITRA NARAYANA SATAPATH Y	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 5)
87	19809/ 2024	29.02.2 024	CRLA- 459/20 16	A KALASH	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 4)
88	19810/ 2024	29.02.2 024	CRLMA- 267/20 23	P. PANDA	C.O.	COU RT NO. 5	Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 7)
89	19812/ 2024	29.02.2 024	WP (C) -	TAPAN	C.O.	COU	Order Dtd. 2024-02-22	WRIT	(Se



	2024	024	3522/2 024	KUMAR NAYAK		RT NO. 5		BRANC H (DIVI SION BENCH -2)	at No- 109 )
90	19813/ 2024	29.02.2 024	WP (C) - 11631/ 2023	T K NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
91	19814/ 2024	29.02.2 024	WP (C) - 29982/ 2023	T.K. NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
92	19815/ 2024	29.02.2 024	WP (C) - 4264/2 024	N K ROUT	C.O.	COU RT NO. 5	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 27)
93	19816/ 2024	29.02.2 024	JCRLA- 87/201 8	GYANA RANJAN PATRA	C.O.	COU RT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 4)
94	19818/ 2024	29.02.2 024	CRLMC- 2258/2 023	S.K.MOHA PATRA	C.O.	COU RT NO. 5	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 3)
95	19819/ 2024	29.02.2 024	WP (C) - 14897/ 2023	T K NAYK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
96	19820/ 2024	29.02.2 024	WP (C) - 6043/2 023	P.K.BARK	C.O.	COU RT NO. 5	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
97	19821/ 2024	29.02.2 024	CRLREV - 476/20 23	M R SAHOO	C.O.	COU RT NO. 5	Order Dtd. 2024-02-28	CRIMI NAL REVIS ION	(Se at No- 5)
98	19822/ 2024	29.02.2 024	WP (C) - 30375/ 2023	T.K. NAYAK	C.O.	COU RT NO.	Order Dtd. 2024-02-22	WRIT BRANC H	(Se at No-

						5		(DIVISION BENCH -1)	101)
99	19823/2024	29.02.2024	WP (C) - 11414/2023	T K NAYK	C.O.	COURT NO. 5	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
100	19824/2024	29.02.2024	CRLMC-3761/2023	M.R.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	CRIMINAL MISC	(Seat No-4)
101	19826/2024	29.02.2024	WP (C) - 22686/2022	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
102	19827/2024	29.02.2024	WP (C) - 1912/2022	B.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
103	19828/2024	29.02.2024	WP (C) - 5697/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
104	19829/2024	29.02.2024	WP (C) - 4264/2024	N K ROUT	C.O.	COURT NO. 15		WRIT BRANCH-4	(Seat No-27)
105	19830/2024	29.02.2024	CRLMC-3614/2023	D.K.NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	CRIMINAL MISC	(Seat No-5)
106	19831/2024	29.02.2024	WP (C) - 22687/2022	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
107	19832/2024	29.02.2024	WP (C) - 5926/2	T K NAYAK	C.O.	COURT	Order Dtd. 2024-02-22	WRIT BRANCH	(Seat

			023			NO. 15		H (DIVISION BENCH -2)	No- 109 )
10 8	19833/ 2024	29.02.2 024	CRLMA- 139/20 23	A.K.MOHA NTY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	BAIL- 1	(Se at No- 4)
10 9	19834/ 2024	29.02.2 024	WP (C) - 27953/ 2022	T.K. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
11 0	19835/ 2024	29.02.2 024	WP (C) - 5093/2 023	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
11 1	19836/ 2024	29.02.2 024	WP (C) - 22681/ 2022	TAPAN KU. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
11 2	19837/ 2024	29.02.2 024	WP (C) - 5303/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
11 3	19838/ 2024	29.02.2 024	WP (C) - 4233/2 024	R K MEHER	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 27)
11 4	19840/ 2024	29.02.2 024	WP (C) - 27953/ 2022	T.K. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
11 5	19841/ 2024	29.02.2 024	WP (C) - 5306/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 103 )

								BENCH -1)	
11 6	19842/ 2024	29.02.2 024	WP (C) - 36840/ 2023	D.K.SAHO O	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
11 7	19843/ 2024	29.02.2 024	WP (C) - 4297/2 024	P L MISHRA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 27)
11 8	19845/ 2024	29.02.2 024	WP (C) - 5305/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
11 9	19846/ 2024	29.02.2 024	WP (C) - 22683/ 2022	TAPAN KU. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
12 0	19847/ 2024	29.02.2 024	WP (C) - 36008/ 2023	B.R. SENAPATI	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
12 1	19848/ 2024	29.02.2 024	WP (C) - 4297/2 024	P L MISHRA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 27)
12 2	19849/ 2024	29.02.2 024	WP (C) - 23531/ 2023	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
12 3	19850/ 2024	29.02.2 024	WP (C) - 5307/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
12	19852/ 2024	29.02.2	WP (C) -	P L	C.O.	COU	Order Dtd. 2024-02-28	WRIT	(Se

4	2024	024	4297/2024	MISHRA		RT NO. 15		BRANC H-4	at No- 27)
12 5	19853/ 2024	29.02.2 024	WP (C) - 22679/ 2022	TAPAN KU. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
12 6	19854/ 2024	29.02.2 024	WP (C) - 26483/ 2023	A. SUNDARAY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
12 7	19855/ 2024	29.02.2 024	WP (C) - 4297/2 024	P L MISHRA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 27)
12 8	19856/ 2024	29.02.2 024	WP (C) - 5423/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
12 9	19858/ 2024	29.02.2 024	WP (C) - 27428/ 2022	TAPAN KU. NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118 )
13 0	19859/ 2024	29.02.2 024	BLAPL- 651/20 24	PK MOHANTY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27		(Se at No- 118 )
13 1	19860/ 2024	29.02.2 024	WP (C) - 18003/ 2023	R. SETHI	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
13 2	19861/ 2024	29.02.2 024	WP (C) - 9951/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH	(Se at No- 103 )

								-1)	
133	19862/2024	29.02.2024	BLAPL-652/2024	KC NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-103)
134	19863/2024	29.02.2024	WP (C) - 27574/2022	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
135	19864/2024	29.02.2024	WP (C) - 27574/2022	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
136	19865/2024	29.02.2024	WP (C) - 32090/2023	B.R. SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-118)
137	19866/2024	29.02.2024	BLAPL-773/2024	B SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-118)
138	19867/2024	29.02.2024	WP (C) - 8696/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
139	19869/2024	29.02.2024	WP (C) - 27578/2022	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
140	19870/2024	29.02.2024	BLAPL-409/2024	SN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	BAIL-1	(Seat No-4)
141	19871/2024	29.02.2024	WP (C) - 32082/2023	B.R. SENAPATI	C.O.	COURT NO.	Order Dtd. 2024-02-22	WRIT BRANCH	(Seat No-

						15		(DIVISION BENCH -3)	118)
14	19872/2024	29.02.2024	WP (C) - 2860/2024	SRINIBAS MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No-37)
14	19873/2024	29.02.2024	BLAPL-493/2024	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-37)
14	19874/2024	29.02.2024	WP (C) - 8696/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
14	19875/2024	29.02.2024	WP (C) - 23091/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
14	19877/2024	29.02.2024	BLAPL-557/2024	G JAYASINGH	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-121)
14	19878/2024	29.02.2024	WP (C) - 4089/2024	B PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	WRIT BRANCH-2	(Seat No-9)
14	19879/2024	29.02.2024	WP (C) - 8698/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
14	19881/2024	29.02.2024	BLAPL-652/2024	RP DAS	C.O.	COURT NO. 15	Order Dtd. 2024-02-27		(Seat No-113)
15	19882/2024	29.02.2024	WP (C) - 13505/2023	P.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH	(Seat No-116)

									-2)	
15 1	19884/ 2024	29.02.2 024	WP (C) - 8698/2 023	T K NAYAK	C.O.	COU RT NO. 15			WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
15 2	19885/ 2024	29.02.2 024	WP (C) - 4053/2 024	M R SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27		WRIT BRANC H-2	(Se at No- 9)
15 3	19886/ 2024	29.02.2 024	WP (C) - 4210/2 024	SISHIL DASH	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28		WRIT BRANC H-4	(Se at No- 27)
15 4	19888/ 2024	29.02.2 024	WP (C) - 21032/ 2023	B.R. SENAPATI	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22		WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
15 5	19889/ 2024	29.02.2 024	BLAPL- 787/20 24	AK RANA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27			(Se at No- 122 )
15 6	19890/ 2024	29.02.2 024	WP (C) - 24466/ 2022	R K DEHURY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27		WRIT BRANC H-1	(Se at No- 2)
15 7	19891/ 2024	29.02.2 024	WP (C) - 4192/2 024	LAXMIDHA R SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28		WRIT BRANC H-3	(Se at No- 13)
15 8	19892/ 2024	29.02.2 024	WP (C) - 9458/2 023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22		WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
15 9	19893/ 2024	29.02.2 024	BLAPL- 1004/2 024	D SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27			(Se at No- 121 )
16 0	19894/ 2024	29.02.2 024	WP (C) - 20713/ 2023	J. PARIDA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22		WRIT BRANC H (DIVI	(Se at No- 119



								SION BENCH -3)	)
16 1	19895/ 2024	29.02.2 024	WP (C) - 4145/2 024	ER. DEBASHIS HA HOTA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
16 2	19897/ 2024	29.02.2 024	BLAPL- 1010/2 024	BB ROUT	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27		(Se at No- 13)
16 3	19898/ 2024	29.02.2 024	WP (C) - 132/20 23	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
16 4	19899/ 2024	29.02.2 024	WP (C) - 36230/ 2023	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
16 5	19900/ 2024	29.02.2 024	WP (C) - 4145/2 024	K. C. KAR	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
16 6	19901/ 2024	29.02.2 024	WP (C) - 4103/2 024	R K PATNAIK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
16 7	19902/ 2024	29.02.2 024	BLAPL- 251/20 24	B SINGH	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27		(Se at No- 13)
16 8	19904/ 2024	29.02.2 024	WP (C) - 36202/ 2023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
16 9	19905/ 2024	29.02.2 024	WP (C) - 36225/ 2023	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
17	19906/ 2024	29.02.2	WP (C) -	SOMANATH	C.O.	COU	Order Dtd. 2024-02-27	WRIT	(Se

0	2024	024	3995/2 024	BARDHAN		RT NO. 15		BRANC H-1	at No- 30)
17 1	19908/ 2024	29.02.2 024	WP (C) - 4108/2 024	M R SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
17 2	19909/ 2024	29.02.2 024	WP (C) - 35134/ 2023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
17 3	19910/ 2024	29.02.2 024	WP (C) - 27778/ 2022	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
17 4	19911/ 2024	29.02.2 024	WP (C) - 4122/2 024	KAMALKAN T NATH	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
17 5	19913/ 2024	29.02.2 024	WP (C) - 35134/ 2023	T K NAYAK	C.O.	COU RT NO. 15		WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
17 6	19914/ 2024	29.02.2 024	WP (C) - 4168/2 024	S. SUNANDIN I	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
17 7	19915/ 2024	29.02.2 024	WP (C) - 26119/ 2022	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
17 8	19916/ 2024	29.02.2 024	WP (C) - 4306/2 024	R C MUDULI	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-5	(Se at No- 47)
17 9	19917/ 2024	29.02.2 024	WP (C) - 35131/ 2023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH	(Se at No- 103 )

									-1)	
180	19918/2024	29.02.2024	WP (C) - 18676/2022	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)	
181	19919/2024	29.02.2024	WP (C) - 35131/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)	
182	19920/2024	29.02.2024	WP (C) - 4290/2024	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No-27)	
183	19921/2024	29.02.2024	WP (C) - 35130/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)	
184	19922/2024	29.02.2024	WP (C) - 18675/2022	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)	
185	19923/2024	29.02.2024	WP (C) - 3847/2024	M R ROUTROY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH-8	(Seat No-42)	
186	19924/2024	29.02.2024	WP (C) - 35130/2023	T K NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)	
187	19925/2024	29.02.2024	WP (C) - 4018/2021	DEBENDRA BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Seat No-5)	
188	19926/2024	29.02.2024	WP (C) - 36227/2023	T.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION)	(Seat No-114)	

								BENCH -2)	
189	19927/ 2024	29.02.2 024	WP (C) - 34632/ 2023	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
190	19928/ 2024	29.02.2 024	WP (C) - 4158/2 024	T K NAYAK	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
191	19929/ 2024	29.02.2 024	WP (C) - 4023/2 021	M. R. SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	WRIT BRANC H-7	(Se at No- 5)
192	19931/ 2024	29.02.2 024	WP (C) - 31184/ 2023	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
193	19932/ 2024	29.02.2 024	WP (C) - 4167/2 024	S SUNANDIN I	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
194	19933/ 2024	29.02.2 024	WP (C) - 4021/2 021	DEBENDRA BEHERA	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	WRIT BRANC H-7	(Se at No- 5)
195	19934/ 2024	29.02.2 024	WP (C) - 33042/ 2023	T.K.NAYA K	C.O.	COU RT NO. 15	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
196	19935/ 2024	29.02.2 024	CRLA- 1287/2 023	B DAS	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)
197	19936/ 2024	29.02.2 024	CRLA- 1293/2 023	B DAS	C.O.	COU RT NO. 15	Order Dtd. 2024-02-27	CRIMI NAL APPEA L	(Se at No- 9)
198	19937/ 2024	29.02.2 024	WP (C) - 4150/2 024	S K SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
199	19939/ 2024	29.02.2 024	CRLA-	SAMIR	C.O.	COU	Order Dtd. 9999-12-31	CRIMI	(Se

9	2024	024	243/2019	BARIK		RT NO. 24		NAL APPEAL	at No-6)
200	19940/2024	29.02.2024	CRLA-1356/2023	A K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-9)
201	19941/2024	29.02.2024	BLAPL-341/2024	SR PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-21		(Se at No-9)
202	19942/2024	29.02.2024	BLAPL-429/2024	PC SEJPADA	C.O.	COURT NO. 5	Order Dtd. 2024-02-22		(Se at No-9)
203	19943/2024	29.02.2024	BLAPL-429/2024	RK ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-02-22		(Se at No-9)
204	19944/2024	29.02.2024	BLAPL-429/2024	HK PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-02-22		(Se at No-9)
205	19945/2024	29.02.2024	BLAPL-429/2024	RK ROUTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-02-22		(Se at No-9)
206	19946/2024	29.02.2024	WP (C) - 3075/2024	DEBENDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Se at No-35)
207	19947/2024	29.02.2024	WP (C) - 16306/2019	S BISWAL	C.O.	COURT NO. 8	Order Dtd. 2024-03-15	WRIT BRANCH-3	(Se at No-33)
208	19948/2024	29.02.2024	WP (C) - 2823/2018	ABINASH SUNDARAY	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Se at No-32)
209	19949/2024	29.02.2024	WP (C) - 16976/2023	P K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Se at No-1)
210	19950/2024	29.02.2024	WP (C) - 2456/2015	BASUDEV BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Se at No-48)
211	19951/2024	29.02.2024	WP (C) - 24706/2017	M/S. PRAD EEP TA KU. BEHERA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Se at No-34)

21	19952/2024	29.02.2024	WP (C) - 4348/2024	J KAMILA	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Serial No-47)
21	19953/2024	29.02.2024	WP (C) - 19341/2010	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-36)
21	19954/2024	29.02.2024	WP (C) - 19341/2010	N R BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-36)
21	19955/2024	29.02.2024	WP (C) - 24884/2017	A P DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Serial No-32)
21	19956/2024	29.02.2024	WP (C) - 24884/2017	P K BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-28	WRIT BRANCH-5	(Serial No-32)
21	19957/2024	29.02.2024	WP (C) - 13103/2016	P C CHHINCHANI	C.O.	COURT NO. 6	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-31)
21	19958/2024	29.02.2024	WP (C) - 3619/2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-03-05		(Serial No-31)
21	19959/2024	29.02.2024	WP (C) - 6009/2016	GANESH CH. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	WRIT BRANCH-7	(Serial No-10)
22	19960/2024	29.02.2024	MACA-373/2018	ISWAR CH SAHU	C.O.	COURT NO. 10	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Serial No-6)
22	19961/2024	29.02.2024	MACA-497/2020	P K LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-03-22	MISC. APPEAL SEC.	(Serial No-4)
22	19962/2024	29.02.2024	MACA-140/2008	A K SARANGI	C.O.	COURT NO. 10	Order Dtd. 2008-12-05	MISC. APPEAL SEC.	(Serial No-4)
22	19963/2024	29.02.2024	WP (C) - 4184/2024	BISWAJIT SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Serial No-13)
22	19964/2024	29.02.2024	WP (C) - 4182/2024	BISWAJIT SAHOO	C.O.	COURT NO.	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Serial No-

						10			13)
225	19965/2024	29.02.2024	WP (C) - 4236/2024	ASHOK KU SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Serial No-27)
226	19966/2024	29.02.2024	WP (C) - 3951/2024	HRUDANAN DA MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-1	(Serial No-30)
227	19967/2024	29.02.2024	WP (C) - 21906/2017	P R MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-7	(Serial No-10)
228	19968/2024	29.02.2024	WP (C) - 11732/2023	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Serial No-40)
229	19969/2024	29.02.2024	WP (C) - 7092/2011	S C DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
230	19970/2024	29.02.2024	WP (C) - 7092/2011	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
231	19971/2024	29.02.2024	WP (C) - 6787/2011	S C DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-26)
232	19972/2024	29.02.2024	WP (C) - 6787/2011	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-26)
233	19973/2024	29.02.2024	FAO-617/2020	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Serial No-5)
234	19974/2024	29.02.2024	FAO-617/2020	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 1	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Serial No-5)
235	19975/2024	29.02.2024	FAO-602/2016	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-27	MISC. APPEAL SEC.	(Serial No-8)
236	19976/2024	29.02.2024	FAO-449/2016	MR. D.GOCHHA YAT	C.O.	COURT NO. 1	Order Dtd. 2024-02-26	MISC. APPEAL SEC.	(Serial No-8)
237	19977/2024	29.02.2024	FAO-602/20	S BEHERA	C.O.	COURT	Order Dtd. 2024-02-27	MISC. APPEAL	(Serial No- at

			16			NO. 1		L SEC.	No- 8)
23 8	19978/ 2024	29.02.2 024	FAO- 449/20 16	B N SAMANTAR AY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	MISC. APPEA L SEC.	(Se at No- 8)
23 9	19979/ 2024	29.02.2 024	FAO- 49/202 4	KP BEHERA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	MISC. APPEA L SEC.	(Se at No- 5)
24 0	19980/ 2024	29.02.2 024	FAO- 49/202 4	S SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	MISC. APPEA L SEC.	(Se at No- 5)
24 1	19981/ 2024	29.02.2 024	FAO- 353/20 17	KK NATH	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	MISC. APPEA L SEC.	(Se at No- 5)
24 2	19982/ 2024	29.02.2 024	FAO- 353/20 17	K MOHANTY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	MISC. APPEA L SEC.	(Se at No- 5)
24 3	19983/ 2024	29.02.2 024	BLAPL- 12733/ 2023	B B ROUT	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 10)
24 4	19984/ 2024	29.02.2 024	FAO- 536/20 23	AK BARIK	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	MISC. APPEA L SEC.	(Se at No- 2)
24 5	19985/ 2024	29.02.2 024	WP (C) - 4018/2 024	GANESH SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 9)
24 6	19986/ 2024	29.02.2 024	FAO- 536/20 23	I CH SAHU	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	MISC. APPEA L SEC.	(Se at No- 2)
24 7	19987/ 2024	29.02.2 024	ABLAPL - 8612/2 022	M R SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 7)
24 8	19988/ 2024	29.02.2 024	WP (C) - 4068/2 024	A MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 9)
24 9	19989/ 2024	29.02.2 024	BLAPL- 5716/2 022	R K BARIK	C.O.	COU RT NO. 23	Order Dtd. 2024-02-28	BAIL- 1	(Se at No- 5)
25	19990/ 2024	29.02.2	ABLAPL	ARUN	C.O.	COU	Order Dtd. 2024-02-28	BAIL-	(Se



0	2024	024	- 8790/2 021	KU. JATI		RT NO. 23		2	at No- 10)
25 1	19991/ 2024	29.02.2 024	ABLAPL - 3799/2 021	S P SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2022-07-04	BAIL- 2	(Se at No- 7)
25 2	19992/ 2024	29.02.2 024	WP (C) - 3670/2 024	AK BEHERA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-27	WRIT BRANC H-6	(Se at No- 24)
25 3	19993/ 2024	29.02.2 024	ABLAPL - 3722/2 022	BIJAY KU. DALAI	C.O.	COU RT NO. 7	Order Dtd. 2022-05-17	CRIMI NAL MISC	(Se at No- 3)
25 4	19994/ 2024	29.02.2 024	WP (C) - 3671/2 024	AK BEHERA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-27	WRIT BRANC H-6	(Se at No- 24)
25 5	19995/ 2024	29.02.2 024	BLAPL- 5931/2 021	BISWAJIT SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024-02-20	BAIL- 1	(Se at No- 5)
25 6	19996/ 2024	29.02.2 024	BLAPL- 6045/2 021	BISWAJIT SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024-02-20	BAIL- 2	(Se at No- 8)
25 7	19997/ 2024	29.02.2 024	WP (C) - 3672/2 024	AK BEHERA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-27	WRIT BRANC H-6	(Se at No- 24)
25 8	19998/ 2024	29.02.2 024	WP (C) - 7698/2 016	P K MISHRA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110 )
25 9	19999/ 2024	29.02.2 024	BLAPL- 8975/2 022	P K MISHRA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 8)
26 0	20000/ 2024	29.02.2 024	WP (C) - 3411/2 024	P K LENKA	C.O.	COU RT NO. 7	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
26 1	20001/ 2024	29.02.2 024	WP (C) - 5303/2 023	T.K.NAYA K	C.O.	COU RT NO.	Order Dtd. 2024-02-22	WRIT BRANC H	(Se at No-

						7		(DIVISION BENCH-1)	103)
26	20002/2024	29.02.2024	FAO-558/2023	PITABAS NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Serial No-2)
26	20003/2024	29.02.2024	WP (C) - 3674/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-24)
26	20004/2024	29.02.2024	WP (C) - 3676/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-6	(Serial No-24)
26	20005/2024	29.02.2024	WP (C) - 3887/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-8	(Serial No-42)
26	20006/2024	29.02.2024	WP (C) - 3960/2024	NIRANJAN MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
26	20007/2024	29.02.2024	WP (C) - 3966/2024	NIRANJAN MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
26	20008/2024	29.02.2024	WP (C) - 3977/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
26	20009/2024	29.02.2024	WP (C) - 3979/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
27	20010/2024	29.02.2024	WP (C) - 3981/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
27	20011/2024	29.02.2024	WP (C) - 3998/2024	BISWAJIT SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-27	WRIT BRANCH-1	(Serial No-30)
27	20012/2024	29.02.2024	WP (C) - 3225/2014	K C PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Serial No-2)
27	20013/2024	29.02.2024	WP (C) - 1112/2023	LAXMIDHAR SAHOO	C.O.	COURT NO.	Order Dtd. 2023-01-17	WRIT BRANCH-4	(Serial No-

						23			27)
27 4	20015/ 2024	29.02.2 024	WP (C) - 29096/ 2023	A DAS	C.O.	COU RT NO. 22	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No- 1)
27 5	20018/ 2024	29.02.2 024	WP (C) - 4116/2 024	KALPATAR U PARIDA	C.O.	COU RT NO. 22	Order Dtd. 2024-02-27	WRIT BRANC H-3	(Se at No- 13)
27 6	20019/ 2024	29.02.2 024	WP (C) - 4171/2 024	B K SWAIN	C.O.	COU RT NO. 1	Order Dtd. 2024-03-22	WRIT BRANC H-3	(Se at No- 13)
27 7	20020/ 2024	29.02.2 024	WP (C) - 4157/2 024	SUMANTA DAS	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	WRIT BRANC H-3	(Se at No- 13)
27 8	20021/ 2024	29.02.2 024	WP (C) - 3502/2 024	M R ROUTRAY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-26	WRIT BRANC H-5	(Se at No- 20)
27 9	20022/ 2024	29.02.2 024	WP (C) - 4055/2 024	R C MALLA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 9)
28 0	20023/ 2024	29.02.2 024	CONTC- 1064/2 024	TRILOCHA N BARIK	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28		(Se at No- 9)
28 1	20024/ 2024	29.02.2 024	CONTC- 1053/2 024	P K JENA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28		(Se at No- 9)
28 2	20025/ 2024	29.02.2 024	WPC (OA ) - 573/20 17	R.K.BISO I	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	OA Branc h	(Se at No- 1)
28 3	20026/ 2024	29.02.2 024	WPC (OA ) - 556/20 17	A K PARIDA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	OA Branc h	(Se at No- 1)
28 4	20027/ 2024	29.02.2 024	WPC (OA ) - 622/20 17	M R SAHOO	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	OA Branc h	(Se at No- 1)
28 5	20029/ 2024	29.02.2 024	WPC (OA C) - 631/20 17	M KAR	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	OA Branc h	(Se at No- 1)
28 6	20032/ 2024	29.02.2 024	ABLAPL -	GANESH SAHOO	C.O.	COU RT	Order Dtd. 2023-11-08	BAIL- 1	(Se at

			11925/ 2023			NO. 2			No- 3)
28 7	20033/ 2024	29.02.2 024	ABLAPL - 9124/2 023	GANESH SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2023-11-02	BAIL- 1	(Se at No- 6)
28 8	20035/ 2024	29.02.2 024	ABLAPL - 4966/2 023	M K MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	BAIL- 1	(Se at No- 2)
28 9	20048/ 2024	29.02.2 024	BLAPL- 13246/ 2023	P.K.DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02- 27Judgement Dtd. 2024-02- 27,	BAIL- 2	(Se at No- 9)
29 0	20050/ 2024	29.02.2 024	BLAPL- 13246/ 2023	H.S.PAIK ARAY	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 9)
29 1	20052/ 2024	29.02.2 024	TRP (C) - 18/202 4	K C PANDA	C.O.	COU RT NO. 11	Order Dtd. 2024-03-20	M.J.C .	(Se at No- 6)
29 2	20054/ 2024	29.02.2 024	TRP (C) - 13/202 4	C R NAYAK	C.O.	COU RT NO. 11	Order Dtd. 2024-03-21	M.J.C .	(Se at No- 6)
29 3	20055/ 2024	29.02.2 024	TRP (C) - 37/202 4	S S JAGADEV	C.O.	COU RT NO. 11	Order Dtd. 2024-03-20	M.J.C .	(Se at No- 6)
29 4	20056/ 2024	29.02.2 024	ABLAPL - 14977/ 2023	M K MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-01-19	BAIL- 2	(Se at No- 12)
29 5	20057/ 2024	29.02.2 024	BLAPL- 10063/ 2023	M/S PRANAB KUMAR DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 7)
29 6	20058/ 2024	29.02.2 024	BLAPL- 10063/ 2023	P K DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 7)
29 7	20060/ 2024	29.02.2 024	BLAPL- 10079/ 2023	P K DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 7)
29 8	20062/ 2024	29.02.2 024	BLAPL- 10079/ 2023	M/S PRANAB KUMAR DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 7)
29	20063/ 2024	29.02.2	BLAPL-	M/S	C.O.	COU	Order Dtd. 2024-02-27	BAIL-	(Se

9	2024	024	10070/2023	PRANAB KUMAR DAS		RT NO. 11		2	at No-7)
300	20064/2024	29.02.2024	BLAPL-10070/2023	M/S PRANAB KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-2	(Se at No-7)
301	20065/2024	29.02.2024	BLAPL-10851/2023	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-2	(Se at No-10)
302	20066/2024	29.02.2024	BLAPL-13422/2023	R K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-2	(Se at No-8)
303	20067/2024	29.02.2024	BLAPL-10648/2023	M N MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-2	(Se at No-11)
304	20068/2024	29.02.2024	WP (C) - 42154/2023	B. R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-105)
305	20069/2024	29.02.2024	BLAPL-10085/2023	P K DAS	C.O.	COURT NO. 11	Order Dtd. 5000-01-01	BAIL-2	(Se at No-7)
306	20070/2024	29.02.2024	WP (C) - 4388/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
307	20071/2024	29.02.2024	BLAPL-10085/2023	M/S PRANAB KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	BAIL-2	(Se at No-7)
308	20072/2024	29.02.2024	TRP (C) - 373/2023	H K PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	M.J.C .	(Se at No-6)
309	20073/2024	29.02.2024	WP (C) - 4385/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)

310	20074/2024	29.02.2024	WP (C) - 4382/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
311	20075/2024	29.02.2024	WP (C) - 4381/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
312	20076/2024	29.02.2024	WP (C) - 4228/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
313	20077/2024	29.02.2024	WP (C) - 4230/2024	SARAT KUMAR PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
314	20078/2024	29.02.2024	WP (C) - 4392/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
315	20079/2024	29.02.2024	WP (C) - 4393/2024	AMRESH MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
316	20080/2024	29.02.2024	WP (C) - 41541/2023	ARUN KUMAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
317	20081/2024	29.02.2024	WP (C) - 42158/2023	B. R. SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-105)

								SION BENCH -1)	)
31 8	20082/ 2024	29.02.2 024	WP (C) - 42162/ 2023	B. R. SENAPATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
31 9	20083/ 2024	29.02.2 024	WP (C) - 42164/ 2023	B. R. SENAPATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
32 0	20084/ 2024	29.02.2 024	WP (C) - 42178/ 2023	B. R. SENAPATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
32 1	20085/ 2024	29.02.2 024	WP (C) - 42174/ 2023	B. R. SENAPATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
32 2	20086/ 2024	29.02.2 024	WP (C) - 4118/2 024	PRASANJI T BEHERA	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
32 3	20087/ 2024	29.02.2 024	WP (C) - 4231/2 024	ROHIT KUMAR MAHABHOI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
32 4	20088/ 2024	29.02.2 024	WP (C) - 4100/2 024	B.SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-2	(Se at No- 9)
32 5	20089/ 2024	29.02.2 024	WP (C) - 4192/2 024	NIRMAL KUMAR SATAPATHY	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)

32	20090/ 2024	29.02.2 024	WP (C) - 3823/2 024	PRASANTA KUMAR DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-8	(Se at No- 42)
32	20091/ 2024	29.02.2 024	CMP- 1533/2 023	ARUN KUMAR JATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 19)
32	20092/ 2024	29.02.2 024	CMP- 1137/2 023	MOTILAL MISHRA	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-8	(Se at No- 41)
32	20093/ 2024	29.02.2 024	CMP- 1534/2 023	ARUN KUMAR JATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-4	(Se at No- 19)
33	20094/ 2024	29.02.2 024	WP (C) - 3858/2 024	P.K.BEHE RA	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-8	(Se at No- 42)
33	20095/ 2024	29.02.2 024	WP (C) - 3913/2 024	DILLIP SAMAL	C.O.	COU RT NO. 11	Order Dtd. 2024-02-28	WRIT BRANC H-1	(Se at No- 30)
33	20096/ 2024	29.02.2 024	WP (C) - 8336/2 012	PRASANTA KUMAR DAS	C.O.	COU RT NO. 20	Order Dtd. 2024-04-22	WRIT BRANC H-5	(Se at No- 22)
33	20097/ 2024	29.02.2 024	CMP- 979/20 23	P. BASTIA	C.O.	COU RT NO. 20	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 24)
33	20098/ 2024	29.02.2 024	WP (C) - 42461/ 2023	S.MOHANT Y	C.O.	COU RT NO. 20	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
33	20099/ 2024	29.02.2 024	WP (C) - 42474/ 2023	S.MOHANT Y	C.O.	COU RT NO. 20	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
33	20100/ 2024	29.02.2 024	WP (C) - 41640/ 2023	PRASANTA KUMAR DAS	C.O.	COU RT NO. 20	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 123 )



								-3)	
337	20101/2024	29.02.2024	WP (C) - 3485/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-108)
338	20102/2024	29.02.2024	WP (C) - 42126/2023	S. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
339	20103/2024	29.02.2024	WP (C) - 4357/2024	C. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Seat No-47)
340	20104/2024	29.02.2024	WP (C) - 4128/2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH-3	(Seat No-13)
341	20105/2024	29.02.2024	WP (C) - 42223/2023	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
342	20106/2024	29.02.2024	WP (C) - 42182/2023	B. R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
343	20107/2024	29.02.2024	WP (C) - 41926/2023	LAXMIDHAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
344	20108/2024	29.02.2024	WP (C) - 42102/2023	ACHYUTAN ANDA PATTANAIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
345	20109/2024	29.02.2024	WP (C) - 42145/	BASUDEV BARIK	C.O.	COURT	Order Dtd. 2024-02-28	WRIT BRANCH	(Seat

			2023			NO. 1		H (DIVISION BENCH -1)	No- 105 )
34 6	20110/ 2024	29.02.2 024	WP (C) - 36442/ 2023	P. K. LENKA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 8)
34 7	20111/ 2024	29.02.2 024	WP (C) - 4441/2 024	ABINASH SUNDARAY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	WRIT BRANC H-6	(Se at No- 25)
34 8	20112/ 2024	29.02.2 024	WP (C) - 4376/2 024	ABINASH SUNDARAY	C.O.	COU RT NO. 1	Order Dtd. 2024-02-29	WRIT BRANC H-5	(Se at No- 47)
34 9	20113/ 2024	29.02.2 024	WP (C) - 41842/ 2023	SURYAKAN TA DASMOHAP ATRA	C.O.	COU RT NO. 1	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 24)
35 0	20116/ 2024	29.02.2 024	WP (C) - 4505/2 024	SARADA NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANC H-7	(Se at No- 10)
35 1	20117/ 2024	29.02.2 024	WP (C) - 4598/2 024	M. BARAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANC H-7	(Se at No- 10)
35 2	20118/ 2024	29.02.2 024	WP (C) - 4581/2 024	PRASANNA KUMAR PATRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANC H-7	(Se at No- 10)
35 3	20119/ 2024	29.02.2 024	WP (C) - 4133/2 024	R. R. DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
35 4	20120/ 2024	29.02.2 024	WP (C) - 4130/2 024	B. K. SWAIN	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
35 5	20121/ 2024	29.02.2 024	WP (C) - 13283/ 2023	MANOJ KUMAR MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANC H-2	(Se at No- 45)
35	20122/ 2024	29.02.2 024	WP (C) -	R. R.	C.O.	COU	Order Dtd. 2024-02-28	WRIT	(Se

6	2024	024	39313/2023	DAS		RT NO. 2 OLD		BRANCH-2	at No-6)
357	20123/2024	29.02.2024	WP (C) - 5665/2022	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANCH-6	(Se at No-16)
358	20124/2024	29.02.2024	WP (C) - 4356/2024	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-29	WRIT BRANCH-5	(Se at No-47)
359	20125/2024	29.02.2024	WP (C) - 28179/2023	BIRANCHI NARAYAN DASH	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANCH-6	(Se at No-54)
360	20126/2024	29.02.2024	WP (C) - 4030/2024	BIKRAM BEHERA	C.O.	DR (J)	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Se at No-9)
361	20127/2024	29.02.2024	WP (C) - 4174/2024	BISWAJIT SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Se at No-13)
362	20128/2024	29.02.2024	WP (C) - 1711/2024	DK SAHU	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
363	20129/2024	29.02.2024	WP (C) - 4177/2024	BISWAJIT SAHOO	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Se at No-13)
364	20130/2024	29.02.2024	WP (C) - 4142/2024	ER. DEBASHIS HA HOTA	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANCH-3	(Se at No-13)
365	20131/2024	29.02.2024	WP (C) - 16768/2023	B. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANCH-6	(Se at No-24)
366	20132/2024	29.02.2024	WP (C) - 21919/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH-3	(Se at No-51)
36	20135/	29.02.2	WP (C) -	BK	C.O.	COU	Order Dtd. 2024-02-28	WRIT	(Se

7	2024	024	39156/ 2023	PARDHI		RT NO. 2 OLD		BRANC H (DIVI SION BENCH -3)	at No- 120 )
36 8	20137/ 2024	29.02.2 024	WP (C) - 38862/ 2023	BHOJARAJ SETH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
36 9	20138/ 2024	29.02.2 024	WP (C) - 38864/ 2023	BHOJARAJ SETH	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
37 0	20139/ 2024	29.02.2 024	WP (C) - 4126/2 024	BB MALLICK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
37 1	20140/ 2024	29.02.2 024	WP (C) - 40655/ 2023	PR BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
37 2	20141/ 2024	29.02.2 024	CRLMC- 3832/2 023	R. K. ROUT	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-27	CRIMI NAL MISC	(Se at No- 7)
37 3	20142/ 2024	29.02.2 024	WP (C) - 40875/ 2023	SK PARIDA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
37 4	20143/ 2024	29.02.2 024	CRLMC- 5273/2 023	JYOTI RANJAN SAHOO	C.O.	COU RT NO. 15	Order Dtd. 2024-03-27	CRIMI NAL MISC	(Se at No- 5)
37 5	20144/ 2024	29.02.2 024	WP (C) - 42221/ 2023	BASUDEV BARIK	C.O.	COU RT NO.	Order Dtd. 2024-02-28	WRIT BRANC H	(Se at No-

						15		(DIVISION BENCH -1)	106)
376	20145/2024	29.02.2024	WP (C) - 40873/2023	SK PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
377	20146/2024	29.02.2024	WP (C) - 42211/2023	BASUDEV BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
378	20147/2024	29.02.2024	WP (C) - 42208/2023	BASUDEV BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
379	20148/2024	29.02.2024	WP (C) - 42347/2023	AK SAMANTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
380	20150/2024	29.02.2024	WP (C) - 40983/2023	LAXMIDHAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
381	20151/2024	29.02.2024	WP (C) - 41429/2023	R. C. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
382	20153/2024	29.02.2024	WP (C) - 41435/2023	RAMESH CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)

383	20155/2024	29.02.2024	WP (C) - 1788/2024	P. K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
384	20156/2024	29.02.2024	WP (C) - 42385/2023	AK SAMANTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-107)
385	20157/2024	29.02.2024	WP (C) - 42281/2023	RAMESH CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
386	20159/2024	29.02.2024	WP (C) - 36300/2023	PR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
387	20160/2024	29.02.2024	WP (C) - 42280/2023	RAMESH CH. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
388	20164/2024	29.02.2024	SA-111/2002	A C JENA	C.O.	COURT NO. 15	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No-4)
389	20165/2024	29.02.2024	SA-172/1995	ABINASH SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-02-28	SECOND APPEAL	(Seat No-3)
390	20168/2024	29.02.2024	WP (C) - 17626/2023	S K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
391	20169/2024	29.02.2024	WP (C) - 42313/2023	M NAYAK	C.O.	COURT NO.	Order Dtd. 2024-02-28	WRIT BRANCH	(Seat No-

						20		(DIVISION BENCH -1)	107)
39	20171/2024	29.02.2024	WP (C) - 15588/2023	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
39	20173/2024	29.02.2024	WP (C) - 4397/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
39	20174/2024	29.02.2024	WP (C) - 15589/2023	S K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
39	20176/2024	29.02.2024	WP (C) - 4395/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
39	20177/2024	29.02.2024	MACA-833/2011	B R SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-28	MISC. APPEAL SEC.	(Seat No-7)
39	20178/2024	29.02.2024	WP (C) - 4398/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
39	20181/2024	29.02.2024	MACA-833/2011	JANMAJAYA PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-28	MISC. APPEAL SEC.	(Seat No-7)
39	20182/2024	29.02.2024	WP (C) - 4399/2024	A MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)

						OLD		SION BRANCH -3)	)
40 0	20184/ 2024	29.02.2 024	WP(C)- 4400/2 024	A MOHANTY	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BRANCH -3)	(Se at No- 117 )
40 1	20188/ 2024	29.02.2 024	WP(C)- 4440/2 024	P K LENKA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 25)
40 2	20189/ 2024	29.02.2 024	WP(C)- 4434/2 024	P K LENKA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 25)
40 3	20191/ 2024	29.02.2 024	WP(C)- 4438/2 024	P K LENKA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 25)
40 4	20192/ 2024	29.02.2 024	WP(C)- 4433/2 024	P K LENKA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-6	(Se at No- 25)
40 5	20194/ 2024	29.02.2 024	WP(C)- 3980/2 024	J KAMILA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-1	(Se at No- 30)
40 6	20196/ 2024	29.02.2 024	WP(C)- 3978/2 024	J KAMILA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-1	(Se at No- 30)
40 7	20197/ 2024	29.02.2 024	WP(C)- 3982/2 024	J KAMILA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-1	(Se at No- 30)
40 8	20199/ 2024	29.02.2 024	WP(C)- 3976/2 024	J KAMILA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-28	WRIT BRANC H-1	(Se at No- 30)
40 9	20201/ 2024	29.02.2 024	WP(C)- 9987/2	P BASTIA	C.O.	COU RT	Order Dtd. 2024-02-22	WRIT BRANC	(Se at



			021			NO. 3 OLD		H (DIVI SION BENCH -2)	No- 109 )
41 0	20202/ 2024	29.02.2 024	WP (C) - 9987/2 021	B K PARDHI	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
41 1	20203/ 2024	29.02.2 024	WP (C) - 39822/ 2023	B MOHANTY	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
41 2	20204/ 2024	29.02.2 024	WP (C) - 39823/ 2023	B MOHANTY	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
41 3	20205/ 2024	29.02.2 024	WP (C) - 39825/ 2023	B MOHANTY	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
41 4	20206/ 2024	29.02.2 024	WP (C) - 39887/ 2023	TAPAN KU. NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
41 5	20207/ 2024	29.02.2 024	WP (C) - 40726/ 2023	D SAHOO	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
41 6	20208/ 2024	29.02.2 024	ABLAPL - 1628/2 024	BS SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28		(Se at No- 114 )
41	20209/	29.02.2	WP (C) -	TAPAN	C.O.	COU	Order Dtd. 2024-02-23	WRIT	(Se

7	2024	024	405/2024	KU. NAYAK		RT NO. 2		BRANCH (DIVISION BENCH -3)	at No-121)
418	20210/2024	29.02.2024	ABLAPL - 1536/2024	AK JATI	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Seat No-121)
419	20211/2024	29.02.2024	WP (C) - 991/2024	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
420	20213/2024	29.02.2024	WP (C) - 39725/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
421	20214/2024	29.02.2024	ABLAPL - 1535/2024	SK SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Seat No-104)
422	20215/2024	29.02.2024	ABLAPL - 1533/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2024-02-26		(Seat No-104)
423	20217/2024	29.02.2024	WP (C) - 39146/2023	SANJAYA KU. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
424	20218/2024	29.02.2024	WP (C) - 38780/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
425	20219/2024	29.02.2024	ABLAPL - 1531/2024	SK DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-26	BAIL-2	(Seat No-11)

426	20221/2024	29.02.2024	WP (C) - 38778/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
427	20222/2024	29.02.2024	WP (C) - 38765/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
428	20224/2024	29.02.2024	WP (C) - 38668/2023	SANJAYA KU. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
429	20225/2024	29.02.2024	WP (C) - 39730/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
430	20226/2024	29.02.2024	WP (C) - 39732/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
431	20227/2024	29.02.2024	WP (C) - 39732/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
432	20228/2024	29.02.2024	WP (C) - 39821/2023	B MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-105)
433	20229/2024	29.02.2024	WP (C) - 41222/2023	D K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-02-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-119)

								SION BENCH -3)	)
43 4	20230/ 2024	29.02.2 024	WP (C) - 41216/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
43 5	20231/ 2024	29.02.2 024	WP (C) - 38564/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
43 6	20232/ 2024	29.02.2 024	WP (C) - 38557/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
43 7	20233/ 2024	29.02.2 024	WP (C) - 29474/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
43 8	20235/ 2024	29.02.2 024	WP (C) - 29473/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
43 9	20236/ 2024	29.02.2 024	WP (C) - 28568/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
44 0	20237/ 2024	29.02.2 024	WP (C) - 28565/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
44	20239/	29.02.2	WP (C) -	D K JENA	C.O.	COU	Order Dtd. 2024-02-22	WRIT	(Se

1	2024	024	28560/ 2023			RT NO. 2		BRANC H (DIVI SION BENCH -1)	at No- 106 )
44 2	20241/ 2024	29.02.2 024	WP (C) - 28556/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
44 3	20242/ 2024	29.02.2 024	WP (C) - 24876/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
44 4	20244/ 2024	29.02.2 024	WP (C) - 25724/ 2023	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
44 5	20245/ 2024	29.02.2 024	WP (C) - 1305/2 024	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
44 6	20247/ 2024	29.02.2 024	WP (C) - 1004/2 024	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
44 7	20248/ 2024	29.02.2 024	WP (C) - 995/20 24	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
44 8	20249/ 2024	29.02.2 024	WP (C) - 992/20 24	D K JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )

								BENCH -1)	
44 9	20251/ 2024	29.02.2 024	CRLREV - 795/20 14	H K PANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	CRIMI NAL REVIS ION	(Se at No- 3)
45 0	20253/ 2024	29.02.2 024	WP (C) - 4389/2 024	A MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
45 1	20257/ 2024	29.02.2 024	CRLMC- 5327/2 023	PRASANJI T BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2023-12-22	CRIMI NAL MISC	(Se at No- 6)
45 2	20259/ 2024	29.02.2 024	ABLAPL - 13349/ 2023	B DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 10)
45 3	20262/ 2024	29.02.2 024	ABLAPL - 1567/2 024	R K SARANGI	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 10)
45 4	20264/ 2024	29.02.2 024	WP (C) - 38982/ 2023	GANESH CH. JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118 )
45 5	20265/ 2024	29.02.2 024	WP (C) - 39027/ 2023	GANESH CH. JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
45 6	20266/ 2024	29.02.2 024	WP (C) - 39029/ 2023	GANESH CH. JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
45 7	20278/ 2024	29.02.2 024	ABLAPL - 848/20 24	B DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 119 )
45	20279/ 2024	29.02.2	ABLAPL	B DAS	C.O.	COU	Order Dtd. 2024-02-27		(Se

8	2024	024	- 1060/2 024			RT NO. 2			at No- 119 )
45 9	20281/ 2024	29.02.2 024	CRLMC- 568/20 24	RANJAN DAS	C.O.	COU RT NO. 15	Order Dtd. 2024-02-29		(Se at No- 119 )
46 0	20284/ 2024	29.02.2 024	CRLMP- 264/20 24	B.TRIPAT HY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 14)
46 1	20286/ 2024	29.02.2 024	CRLMP- 265/20 24	B.TRIPAT HY	C.O.	COU RT NO. 15	Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 14)
46 2	20290/ 2024	29.02.2 024	ADMLS- 1/2024	S.BISWAL	C.O.	COU RT NO. 17	Order Dtd. 2024-02-23		(Se at No- 14)
46 3	20291/ 2024	29.02.2 024	ADMLS- 1/2024	J.SAHOO	C.O.	COU RT NO. 17	Order Dtd. 2024-02-23		(Se at No- 14)
46 4	20294/ 2024	29.02.2 024	ABLAPL - 1568/2 024	P.K.JENA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 14)
46 5	20296/ 2024	29.02.2 024	ABLAPL - 1549/2 024	HK DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 11)
46 6	20298/ 2024	29.02.2 024	ABLAPL - 1575/2 024	J PRADHAN	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 1	(Se at No- 3)
46 7	20299/ 2024	29.02.2 024	ABLAPL - 1577/2 024	S.K.DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 3)
46 8	20300/ 2024	29.02.2 024	ABLAPL - 1550/2 024	J PRADHAN	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 11)
46 9	20302/ 2024	29.02.2 024	ABLAPL - 1566/2 024	G SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
47 0	20304/ 2024	29.02.2 024	ABLAPL -	S DASH	C.O.	COU RT	Order Dtd. 2024-02-27		(Se at

			1551/2 024			NO. 2			No- 11)
47 1	20306/ 2024	29.02.2 024	ABLAPL - 1548/2 024	SARAT CHANDRA MEKAP	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
47 2	20308/ 2024	29.02.2 024	ABLAPL - 1557/2 024	CR DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
47 3	20309/ 2024	29.02.2 024	ABLAPL - 1560/2 024	JP KAR	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
47 4	20311/ 2024	29.02.2 024	ABLAPL - 1563/2 024	TR DAS	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
47 5	20313/ 2024	29.02.2 024	ABLAPL - 1565/2 024	RC SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 1	(Se at No- 5)
47 6	20315/ 2024	29.02.2 024	ABLAPL - 1569/2 024	L ACHARI	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 12)
47 7	20317/ 2024	29.02.2 024	ABLAPL - 1544/2 024	SK DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 12)
47 8	20318/ 2024	29.02.2 024	ABLAPL - 1126/2 024	AK BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 12)
47 9	20320/ 2024	29.02.2 024	ABLAPL - 1554/2 024	S DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 11)
48 0	20322/ 2024	29.02.2 024	ABLAPL - 1552/2 024	S DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48 1	20325/ 2024	29.02.2 024	ABLAPL - 1570/2 024	GR PATRA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48 2	20326/ 2024	29.02.2 024	ABLAPL - 1571/2 024	A KALASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48	20328/ 2024	29.02.2	ABLAPL	BR DALAI	C.O.	COU	Order Dtd. 2024-02-27		(Se



3	2024	024	- 1572/2 024			RT NO. 2			at No- 11)
48 4	20329/ 2024	29.02.2 024	ABLAPL - 1574/2 024	SK DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48 5	20331/ 2024	29.02.2 024	ABLAPL - 1573/2 024	SK DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48 6	20332/ 2024	29.02.2 024	ABLAPL - 182/20 24	S BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
48 7	20333/ 2024	29.02.2 024	CRLMC- 507/20 24	T R NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-02-29		(Se at No- 11)
48 8	20337/ 2024	29.02.2 024	ABLAPL - 1545/2 024	SS BISWAL	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 11)
48 9	20338/ 2024	29.02.2 024	ABLAPL - 800/20 24	L ACHARI	C.O.	COU RT NO. 2	Order Dtd. 2024-02-27		(Se at No- 11)
49 0	20339/ 2024	29.02.2 024	ABLAPL - 808/20 24	S BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27		(Se at No- 11)
49 1	20341/ 2024	29.02.2 024	ABLAPL - 810/20 24	S BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 1	(Se at No- 5)
49 2	20343/ 2024	29.02.2 024	ABLAPL - 1121/2 024	MR SAHOO	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27		(Se at No- 5)
49 3	20348/ 2024	29.02.2 024	ABLAPL - 174/20 24	JP KAR	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27	BAIL- 2	(Se at No- 8)
49 4	20349/ 2024	29.02.2 024	ABLAPL - 1546/2 024	AK JATI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-27		(Se at No- 8)
49 5	20351/ 2024	29.02.2 024	TRPCRL - 14/202 4	ASHOK KUMAR SARANGI	C.O.	COU RT NO. 11	Order Dtd. 2024-02-29		(Se at No- 8)

496	20352/2024	29.02.2024	ABLAPL-1130/2024	MN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Seat No-8)
497	20354/2024	29.02.2024	ABLAPL-1547/2024	PK PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-27		(Seat No-8)
498	20356/2024	29.02.2024	BLAPL-654/2024	S K SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-02-23		(Seat No-8)
499	20358/2024	29.02.2024	BLAPL-340/2024	S BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-02-23		(Seat No-8)
500	20359/2024	29.02.2024	WP (C) - 4099/2024	M R PADHI	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	WRIT BRANCH-2	(Seat No-9)
501	20360/2024	29.02.2024	CRLMC-37/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	CRIMINAL MISC	(Seat No-3)
502	20361/2024	29.02.2024	WP (C) - 4181/2024	B. K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-02-28	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
503	19694/2024	29.02.2024	WA-861/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-4)
504	19695/2024	29.02.2024	WPCRL-158/2023	BALAKRUS HNA RAY	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
505	19696/2024	29.02.2024	WP (C) - 14788/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-07-14	WRIT BRANCH-3	(Seat No-12)
506	19697/2024	29.02.2024	RVWPET - 79/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	CIVIL REVISION	(Seat No-1)
507	19698/2024	29.02.2024	WA-1764/2024	SANJAYA KUMAR	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-1)

			023	BEHERA				L	No-7)
508	19699/2024	29.02.2024	CRLREV - 669/2017	RAJKISHORE MALLIK	GENERAL		Entire Brief	CRIMINAL REVISION	(Serial No-5)
509	19700/2024	29.02.2024	WA-919/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Serial No-6)
510	19701/2024	29.02.2024	WP (C) - 19209/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-7	(Serial No-44)
511	19702/2024	29.02.2024	WP (C) - 33139/2023	HARI PRASAD AGRAWAL	GENERAL		Entire Brief	WRIT BRANCH-6	(Serial No-54)
512	19703/2024	29.02.2024	WA-1758/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-04	WRIT APPEAL	(Serial No-5)
513	19704/2024	29.02.2024	WA-598/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Serial No-6)
514	19705/2024	29.02.2024	WA-211/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Serial No-5)
515	19706/2024	29.02.2024	WA-301/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Serial No-2)
516	19707/2024	29.02.2024	RSA-27/2021	BISWAJIT DAS	GENERAL		Order Dtd. 2024-02-16	SECOND APPEAL	(Serial No-1)
517	19708/2024	29.02.2024	CRLMC-315/2024	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2024-02-21		(Serial No-1)
518	19709/2024	29.02.2024	WP (C) - 12367/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-3	(Serial No-13)
519	19710/2024	29.02.2024	WP (C) - 9108/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-4	(Serial No-17)
52	19711/	29.02.2	WP (C) -	ANIL	GENE		Order Dtd. 2024-02-13	WRIT	(Se

0	2024	024	3070/2024	KUMAR DAS	RAL			BRANCH-6	at No-35)
521	19712/2024	29.02.2024	CRLMP-259/2024	BICHITRA NANDA MOHAPATRA	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-3	(Se at No-14)
522	19713/2024	29.02.2024	WA-180/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2021-04-15	WRIT APPEAL	(Se at No-4)
523	19714/2024	29.02.2024	WP (C) - 3795/2024	MANAS RANJAN SAHOO	GENERAL		Order Dtd. 2024-02-28	WRIT BRANCH-7	(Se at No-18)
524	19744/2024	29.02.2024	WP (C) - 34511/2022	JAYADEV BHOI	GENERAL		Misc.case	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
525	19748/2024	29.02.2024	WP (C) - 12743/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH-4	(Se at No-27)
526	19749/2024	29.02.2024	WP (C) - 6411/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-7	(Se at No-5)
527	19773/2024	29.02.2024	WP (C) - 7381/2015	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2015-06-18		(Se at No-5)
528	19783/2024	29.02.2024	WP (C) - 2749/2018	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2018-03-06		(Se at No-5)
529	19789/2024	29.02.2024	WPC (OA) - 2045/2017	URYA NARAYAN DAS	GENERAL		Order Dtd. 2024-02-08	OA Branch	(Se at No-1)
530	19795/2024	29.02.2024	WPC (OA) - 497/2018	SURYA NARAYAN DAS	GENERAL		Order Dtd. 2023-12-08	OA Branch	(Se at No-1)
531	19803/2024	29.02.2024	WP (C) - 2139/2014	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2014-02-13		(Se at No-1)
53	19811/	29.02.2	WPC (OA	M/S	GENE		Order Dtd. 2023-12-08	OA	(Se

2	2024	024	) - 499/20 18	SURYA NARAYAN DAS	RAL			Branch	at No- 1)
53 3	19817/ 2024	29.02.2 024	WP (C) - 3032/2 018	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2018-03-30		(Se at No- 1)
53 4	19825/ 2024	29.02.2 024	WPC (OA ) - 500/20 18	M/S SURYA NARAYAN DAS	GENE RAL		Order Dtd. 5000-01-01	OA Branch	(Se at No- 1)
53 5	19839/ 2024	29.02.2 024	WPC (OA ) - 501/20 18	SURYA NARAYANA DAS	GENE RAL		Order Dtd. 2023-12-08	OA Branch	(Se at No- 1)
53 6	19844/ 2024	29.02.2 024	WPC (OA ) - 502/20 18	M/S S.N DAS	GENE RAL		Order Dtd. 2023-12-08	OA Branch	(Se at No- 1)
53 7	19851/ 2024	29.02.2 024	WPC (OA ) - 503/20 18	M/S S.N DAS	GENE RAL		Order Dtd. 2023-12-08	OA Branch	(Se at No- 1)
53 8	19857/ 2024	29.02.2 024	WP (C) - 7887/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-03-13	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 113 )
53 9	19868/ 2024	29.02.2 024	WP (C) - 3347/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-02-04	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 111 )
54 0	19876/ 2024	29.02.2 024	WP (C) - 3153/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-02-10	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 108 )
54 1	19880/ 2024	29.02.2 024	WP (C) - 2309/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-02-03	WRIT BRANC H-8	(Se at No- 43)
54 2	19887/ 2024	29.02.2 024	WP (C) - 32105/ 2023	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-02-26	WRIT BRANC H (DIVI	(Se at No- 119

								SION BENCH -3)	)
54 3	19896/ 2024	29.02.2 024	WP (C) - 3230/2 024	APARESH BHOI	GENE RAL		Order Dtd. 2024-02-15	WRIT BRANC H-1	(Se at No- 4)
54 4	19903/ 2024	29.02.2 024	WP (C) - 2305/2 020	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-02-03	WRIT BRANC H-8	(Se at No- 43)
54 5	19907/ 2024	29.02.2 024	WP (C) - 655/20 20	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2020-01-13	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 111 )
54 6	19912/ 2024	29.02.2 024	WP (C) - 2139/2 014	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2014-02-13		(Se at No- 111 )
54 7	19930/ 2024	29.02.2 024	ABLAPL - 5043/2 018	M/S.SUNI L KU.PALAI	GENE RAL		Order Dtd. 2024-02-26		(Se at No- 111 )
54 8	20016/ 2024	29.02.2 024	WP (C) - 3589/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-20	WRIT BRANC H-5	(Se at No- 20)
54 9	20028/ 2024	29.02.2 024	WA- 2517/2 023	PRAVASH RANJAN SWAIN	GENE RAL		Order Dtd. 2023-11-24	WRIT APPEA L	(Se at No- 4)
55 0	20030/ 2024	29.02.2 024	WP (C) - 21548/ 2022	HIMANSHU BHUSAN DASH	GENE RAL		Order Dtd. 2022-11-30	WRIT BRANC H-3	(Se at No- 12)
55 1	20031/ 2024	29.02.2 024	WA- 237/20 23	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 5)
55 2	20034/ 2024	29.02.2 024	WP (C) - 20680/ 2022	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2022-08-25	WRIT BRANC H-8	(Se at No- 43)
55 3	20036/ 2024	29.02.2 024	WP (C) - 25984/ 2023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-09-02	WRIT BRANC H-6	(Se at No- 35)

554	20037/2024	29.02.2024	WP (C) - 26035/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2021-08-31		(Seat No-35)
555	20038/2024	29.02.2024	WP (C) - 37083/2023	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
556	20039/2024	29.02.2024	WA-1527/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-3)
557	20040/2024	29.02.2024	WP (C) - 37087/2023	DEBASIS TRIPATHY	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
558	20041/2024	29.02.2024	WA-1948/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-2)
559	20042/2024	29.02.2024	WA-2037/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-4)
560	20043/2024	29.02.2024	WA-2039/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No-4)
561	20044/2024	29.02.2024	ABLAPL - 1589/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-02-28		(Seat No-4)
562	20045/2024	29.02.2024	ABLAPL - 1691/2024	SAROJ BARIK	GENERAL		Order Dtd. 2024-02-29		(Seat No-4)
563	20046/2024	29.02.2024	ABLAPL - 14347/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-02-28	BAIL-1	(Seat No-3)
564	20047/2024	29.02.2024	BLAPL-8415/2023	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-02-28	BAIL-2	(Seat No-12)
565	20049/2024	29.02.2024	ABLAPL -	PREETAM MISHRA	GENERAL		Order Dtd. 2024-02-26	BAIL-1	(Seat)

			12944/ 2023						No-2)
566	20051/ 2024	29.02.2 024	BLAPL- 12843/ 2023	ANITA DASH	GENE RAL		Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 12)
567	20053/ 2024	29.02.2 024	WP (C) - 4169/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H-3	(Se at No- 13)
568	20059/ 2024	29.02.2 024	WPC (TA C) - 68/201 5	HIMANSHU BHUSAN DASH	GENE RAL		Order Dtd. 2023-01-27	OA Branc h	(Se at No- 1)
569	20061/ 2024	29.02.2 024	WA- 2068/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 4)
570	20114/ 2024	29.02.2 024	ABLAPL - 235/20 24	LAXMIDHA R MAHAPATR A	GENE RAL		Order Dtd. 2024-02-28	BAIL- 2	(Se at No- 8)
571	20115/ 2024	29.02.2 024	BLAPL- 537/20 24	ASIT KUMAR PATRNAIK	GENE RAL		Order Dtd. 2024-02-29		(Se at No- 8)
572	20334/ 2024	29.02.2 024	WA- 2690/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-08	WRIT APPEA L	(Se at No- 7)
573	20335/ 2024	29.02.2 024	WA- 2689/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-08	WRIT APPEA L	(Se at No- 7)
574	20336/ 2024	29.02.2 024	WA- 2349/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-03	WRIT APPEA L	(Se at No- 5)
575	20340/ 2024	29.02.2 024	WP (C) - 2432/2 024	ASIT KUMAR PATRNAIK	GENE RAL		Order Dtd. 2024-02-29	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121 )
576	20342/ 2024	29.02.2 024	WP (C) - 1148/2 024	ASIT KUMAR PATRNAIK	GENE RAL		Order Dtd. 2024-02-29	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )



577	20344/2024	29.02.2024	WP (C) - 2200/2024	ASIT KUMAR PATTNAIK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Serial No-117)
578	20345/2024	29.02.2024	WP (C) - 2118/2024	SRI ASIT KUMAR PATTNAIK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Serial No-117)
579	20346/2024	29.02.2024	WP (C) - 2320/2024	ASIT KUMAR PATTNAIK	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -3)	(Serial No-120)
580	20347/2024	29.02.2024	WA- 2274/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Serial No-3)
581	20350/2024	29.02.2024	BLAPL- 12524/2023	SHAMBHU PRASAD SAHU	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Serial No-1)
582	20353/2024	29.02.2024	BLAPL- 12561/2023	DINESH NAG	GENERAL		Order Dtd. 2024-02-29	BAIL-1	(Serial No-1)
583	20355/2024	29.02.2024	ABLAPL - 14093/2023	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-02-29	BAIL-2	(Serial No-7)
584	20357/2024	29.02.2024	ABLAPL - 8828/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-02-29	BAIL-2	(Serial No-10)
585	19883/2024	29.02.2024	CRLMP- 2252/2023	S. K. DAS	GENERAL		Order Dtd. 2024-02-01		(Serial No-10)
586	19938/2024	29.02.2024	WP (C) - 24299/2013	A. K. SAHOO	GENERAL		Order Dtd. 2013-12-05Petition,Annexure,	WRIT BRANCH-8	(Serial No-39)
587	20014/2024	29.02.2024	WP (C) - 38494/2023	A. K. RANA	GENERAL		Order Dtd. 2023-12-04Petition,Annexure,	WRIT BRANCH-8	(Serial No-

									42)
588	20017/2024	29.02.2024	WP (C) - 10523/2021	NIRANJAN ROUTH	GENERAL		Order Dtd. 2021-10-28	WRIT BRANCH-6	(Serial No-35)
589	20133/2024	29.02.2024	MATA-323/2023	B. SINGH	GENERAL		Order Dtd. 2024-02-16	FIRST APPEAL	(Serial No-4)
590	20134/2024	29.02.2024	WP (C) - 11590/2016	B. SINGH	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH-4	(Serial No-17)
591	20136/2024	29.02.2024	ABLAPL - 11261/2023	R. C. MISHRA	GENERAL		Order Dtd. 2023-10-10	BAIL-1	(Serial No-6)
592	20149/2024	29.02.2024	WP (C) - 5710/2020	P. K. MISHRA	GENERAL		Order Dtd. 2023-04-20	WRIT BRANCH-7	(Serial No-5)
593	20152/2024	29.02.2024	WP (C) - 4093/2020	P. K. MISHRA	GENERAL		Order Dtd. 2023-04-20	WRIT BRANCH-5	(Serial No-47)
594	20154/2024	29.02.2024	WP (C) - 24096/2019	P. K. MISHRA	GENERAL		Order Dtd. 2023-04-20	WRIT BRANCH-5	(Serial No-20)
595	20158/2024	29.02.2024	RVWPET - 119/2022	M. BARAL	GENERAL		Order Dtd. 2024-02-19	CIVIL REVISION	(Serial No-1)
596	20161/2024	29.02.2024	CONTC-8658/2023	M. BISWAL	GENERAL		Order Dtd. 2024-02-19	CONTEMPT	(Serial No-1)
597	20162/2024	29.02.2024	CONTC-938/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Serial No-1)
598	20163/2024	29.02.2024	ABLAPL - 3722/2022	B.K. DALEI	GENERAL		Order Dtd. 2022-05-17	CRIMINAL MISC	(Serial No-3)
599	20166/2024	29.02.2024	CONTC-797/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Serial No-3)
600	20167/2024	29.02.2024	CONTC-749/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Serial No-3)

			24						No-3)
601	20170/2024	29.02.2024	CONTC-754/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-3)
602	20172/2024	29.02.2024	CONTC-758/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-3)
603	20175/2024	29.02.2024	CONTC-760/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-3)
604	20179/2024	29.02.2024	CONTC-783/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-3)
605	20180/2024	29.02.2024	WP (C) - 30039/2011	R DAS	GENERAL		Order Dtd. 2018-06-22		(Se at No-3)
606	20183/2024	29.02.2024	CONTC-793/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-3)
607	20185/2024	29.02.2024	CRLMC-2357/2007	R DAS	GENERAL		Order Dtd. 2008-02-15		(Se at No-3)
608	20186/2024	29.02.2024	CONTC-795/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27	CONTE MPT	(Se at No-4)
609	20187/2024	29.02.2024	CONTC-5807/2022	M. K. PRADHAN	GENERAL		Order Dtd. 2023-11-24	CONTE MPT	(Se at No-7)
610	20190/2024	29.02.2024	CONTC-936/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
611	20193/2024	29.02.2024	CONTC-759/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
612	20195/2024	29.02.2024	CONTC-815/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
61	20198/	29.02.2	CONTC-	S. K.	GENE		Order Dtd. 2024-02-27		(Se

3	2024	024	816/2024	SAHU	RAL				at No-7)
614	20200/2024	29.02.2024	CONTC-828/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
615	20212/2024	29.02.2024	CONTC-935/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
616	20216/2024	29.02.2024	CONTC-937/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
617	20220/2024	29.02.2024	CONTC-660/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
618	20223/2024	29.02.2024	CONTC-741/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
619	20234/2024	29.02.2024	CONTC-744/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
620	20238/2024	29.02.2024	CONTC-747/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
621	20240/2024	29.02.2024	CONTC-748/2024	S. K. SAHU	GENERAL		Order Dtd. 2024-02-27		(Se at No-7)
622	20243/2024	29.02.2024	WPC (OA) - 732/2019	P. K. DASH	GENERAL		Order Dtd. 2024-02-07	OA Branch	(Se at No-1)
623	20246/2024	29.02.2024	WP (C) - 38585/2023	K.C. PANDA	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
624	20250/2024	29.02.2024	WP (C) - 722/2018	P. K. DASH	GENERAL		Order Dtd. 2024-02-07		(Se at No-114)

625	20252/2024	29.02.2024	WP(C)-26925/2022	K. N SAHOO	GENERAL		Order Dtd. 2023-03-01	WRIT BRANCH (DIVISION BENCH-2)	(Serial No-113)
626	20254/2024	29.02.2024	WP(C)-26132/2011	M. NAYAK	GENERAL		Order Dtd. 2021-12-03	WRIT BRANCH (DIVISION BENCH)	(Serial No-122)
627	20255/2024	29.02.2024	WP(C)-16209/2020	A. K. SWAIN	GENERAL		Order Dtd. 2023-03-01	WRIT BRANCH-1	(Serial No-1)
628	20256/2024	29.02.2024	CRLMP-1384/2022	D. P. SWAIN	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-4	(Serial No-19)
629	20258/2024	29.02.2024	CRLREV-609/2018	R. DAS	GENERAL		Order Dtd. 2018-08-27	CRIMINAL REVISION	(Serial No-2)
630	20260/2024	29.02.2024	FA-213/1998	N. C. SINHA	GENERAL		Order Dtd. 2015-01-12		(Serial No-2)
631	20261/2024	29.02.2024	CMP-1147/2023	D. SAMAL	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-8	(Serial No-41)
632	20263/2024	29.02.2024	CMP-1188/2023	D. SAMAL	GENERAL		Order Dtd. 2023-12-15	WRIT BRANCH-8	(Serial No-41)
633	20267/2024	29.02.2024	CMP-1481/2023	S. R. PANI	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-3	(Serial No-13)
634	20268/2024	29.02.2024	CONTC-1126/2024	B. K. BAG	GENERAL		Order Dtd. 2024-02-29		(Serial No-13)
635	20269/2024	29.02.2024	MACA-463/2011	P. K. BARIK	GENERAL		Order Dtd. 2023-09-22	MISC. APPEAL SEC.	(Serial No-7)
636	20270/2024	29.02.2024	RSA-320/20	P. K. JENA	GENERAL		Order Dtd. 2019-02-06		(Serial No-)

			15						No-7)
637	20271/2024	29.02.2024	FAO-556/2023	M. JATI	GENERAL		Order Dtd. 2024-02-08	MISC. APPEAL SEC.	(Seat No-2)
638	20272/2024	29.02.2024	FAO-557/2023	M. JATI	GENERAL		Order Dtd. 2024-02-22	MISC. APPEAL SEC.	(Seat No-2)
639	20273/2024	29.02.2024	LAA-153/2008	D. SAMAL	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL	(Seat No-1)
640	20274/2024	29.02.2024	LAA-111/2013	D. SAMAL	GENERAL		Order Dtd. 2023-12-04	FIRST APPEAL	(Seat No-8)
641	20275/2024	29.02.2024	ABLAPL - 14990/2023	A. DAS	GENERAL		Order Dtd. 2024-02-23	BAIL-2	(Seat No-12)
642	20276/2024	29.02.2024	WPC (OA) - 499/2018	G. R. PATRA	GENERAL		Order Dtd. 2023-12-08	OA Branch	(Seat No-1)
643	20277/2024	29.02.2024	WP (C) - 33382/2023	P. K. BARIK	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No-56)
644	20280/2024	29.02.2024	WPC (OA) - 500/2018	G. R. PATRA	GENERAL		Order Dtd. 2023-12-08	OA Branch	(Seat No-1)
645	20282/2024	29.02.2024	WP (C) - 4535/2007	P. K. PANDA	GENERAL		Petition Annexure, Entire Order,		(Seat No-1)
646	20283/2024	29.02.2024	WP (C) - 16825/2006	P. K. PANDA	GENERAL		Petition Annexure, Entire Order,		(Seat No-1)
647	20285/2024	29.02.2024	WP (C) - 31747/2021	J. P. KAR	GENERAL		Order Dtd. 2022-06-12	WRIT BRANCH-1	(Seat No-3)
648	20287/2024	29.02.2024	WP (C) - 3345/2024	C. K. BARIK	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-8)
64	20288/	29.02.2	WP (C) -	P. K.	GENE		Entire Order		(Se

9	2024	024	8757/2006	MOHANTY	RAL				at No-8)
650	20289/2024	29.02.2024	WP (C) - 18638/2020	G. C. JENA	GENERAL		Order Dtd. 2024-02-12	WRIT BRANCH-5	(Se at No-23)
651	20292/2024	29.02.2024	WP (C) - 4263/2023	D. SAMAL	GENERAL		PetitionCounter,	WRIT BRANCH-3	(Se at No-33)
652	20293/2024	29.02.2024	WP (C) - 38736/2023	P. BASTIA	GENERAL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-116)
653	20295/2024	29.02.2024	WP (C) - 8305/2011	J. SAHOO	GENERAL		PetitionAnnexure, Misc. case, Counter, Entire Order,		(Se at No-116)
654	20297/2024	29.02.2024	CRLMP-1988/2022	A. PATTANAIK	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH-2	(Se at No-34)
655	20301/2024	29.02.2024	CRLMP-199/2024	S. BARIK	GENERAL		Order Dtd. 2024-02-16	WRIT BRANCH-4	(Se at No-17)
656	20303/2024	29.02.2024	RSA-331/2018	D. PRADHAN	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(Se at No-2)
657	20305/2024	29.02.2024	CRLMC-220/2023	K. DAS	GENERAL		Order Dtd. 2023-09-26	CRIMINAL MISC	(Se at No-5)
658	20307/2024	29.02.2024	JCRLA-55/2023	C. R. SAHU	GENERAL		Order Dtd. 2024-01-04	CRIMINAL APPEAL	(Se at No-1)
659	20310/2024	29.02.2024	ABLAPL - 9048/2018	P. K. JENA	GENERAL		Entire Order	BAIL-2	(Se at No-17)
660	20312/2024	29.02.2024	WP (C) - 35166/2023	S K NAYAK	GENERAL		Order Dtd. 2023-11-21	WRIT BRANCH (DIVISION)	(Se at No-103)

								BENCH-1)	
661	20314/2024	29.02.2024	ABLAPL - 10704/2023	M. R. PADHI	GENERAL		Order Dtd. 2023-10-03	BAIL-2	(Seat No-8)
662	20316/2024	29.02.2024	WPC (OA) - 246/2019	S. K. SINGH	GENERAL		Order Dtd. 2024-02-23	OA Branch	(Seat No-1)
663	20319/2024	29.02.2024	WPC (OA) - 287/2017	C. R. NAYAK	GENERAL		Order Dtd. 2023-12-12	OA Branch	(Seat No-1)
664	20321/2024	29.02.2024	WPC (OA) - 4480/2014	G. SUNDARA	GENERAL		Order Dtd. 2023-11-14	OA Branch	(Seat No-1)
665	20323/2024	29.02.2024	WP (C) - 645/2023	B. K. MOHARANA	GENERAL		Order Dtd. 2023-01-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
666	20324/2024	29.02.2024	WP (C) - 5377/2010	G. SUNDARA	GENERAL		Order Dtd. 2011-12-19		(Seat No-103)
667	20327/2024	29.02.2024	WP (C) - 15952/2022	N. K. ROUT	GENERAL		PetitionAnnexure, Counter, Entire Order, Affidavit,	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
668	20330/2024	29.02.2024	WP (C) - 1513/2022	MD. ABID	GENERAL		Order Dtd. 2022-02-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)

**NIC**